

ITEM NO.1712

In COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9000/2023

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

MC DOWELL AND COMPANY LIMITED & ANR.

Respondent(s)

(FOR ADMISSION and I.R.

IA No.80084/2022-CONDONATION OF DELAY IN FILING

IA No.80085/2022-EXEMPTION FROM FILING O.T.

[affidavit of compliance has been filed by petitioner])

Date : 10-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA
[IN CHAMBERS]

For Petitioner(s) Mr. Samar Vijay Singh, AOR
Mr. Keshav Mittal, Adv.
Ms. Sabarni Som, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay of 16 days in filing spare copies is condoned.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)